



SL. No.104

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II

Video Conference

CORAM: HON'BLE BHASKARA PANTULA MOHAN,-MEMBER (J)
CORAM: HON'BLE VEERA BRAHMA RAO AREKAPUDI,-MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 20.06.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1124/2019 & IA No.276,277,1120&1230/2020 & IA (IBC)/410/2021 in CP (IB) No.154/7/HDB/2019
NAME OF THE COMPANY	Sai Rayalaseema Paper Mills Ltd
NAME OF THE PETITIONER(S)	Oriental Bank of Commerce
NAME OF THE RESPONDENT(S)	Sai Rayalaseema Paper Mills Ltd
UNDER SECTION	7 of IBC

ORDER

Learned Counsel for the Resolution Professional, Learned Resolution Professional and Learned Counsel for the Corporate Debtor appeared via video conference.

In view of the order passed by the Hon'ble High Court of Telangana dated 1.06.2022 in CP(IB) No.2987 & 2553/2019 dismissing the CP(IB) No.154/7/HDB/2019, this Adjudicating Authority in terms of the memo filed by the Promoter states that the matter is no more in the record.

Hence, CP(IB) No. 154/7/HDB/2019 is hereby dismissed as per the directions of the Hon'ble High Court Telangana.

Sdt

MEMBER (T)

Ajay

Sdt

MEMBER (J)